

# SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR **19.02.2021** THROUGH VIDEO CONFERENCING

<b><u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER &amp; HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</u></b>								
Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
<b><u>AT 11.00 A.M.</u></b>								
<b>1</b>	A. NO. 83-2021AND MA. NO. 110_2021 Interim Relief	HDFC Bank Ltd	Shri Janak Dwarkadas, Sr. Advocate –i/b Wadia Ghandy and Co	<b>SEBI</b>	Shri Rafique Dada, Sr. Advocate	Delivery of Orders	17.02.2021	<b>DELIVERY/JUDGMENT</b>
<b><u>AT 11.02A.M</u></b>								
<b>2</b>	MA.No. 42/2020 & A.No. 46/2020	Nirshilp Commodities and Trading Pvt. Ltd. &Anr.	Ms. Aayushi Sharma, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b Vidhii Partners	Admission	09.02.2021	<b>PFUTPLTP</b>
<b><u>AT 11.10A.M</u></b>								
<b>3</b>	MA.No. 538/2020 (Interim Application) & A.No. 500/2020 <b>A/W</b> A.No.55/2021	63 Moons Technologies Ltd.  Jignesh Shah	Mr. Somasekhar Sundaresan,Adv. i/b Hariani & Co.  Mr.Vikram Nankani, Sr. Advocate- i/b Joby Mathew and Associates	SEBI	Mr. Shiraz Rustomjee,  Sr. Adv. i/b ELP	Further Hearing	18.02.2021	<b>FITPROPERCRITERIA</b>
<b><u>AT 11.45A.M.</u></b>								
<b>4</b>	A.No.446/2020 <b>A/W</b> A.No. 451/2020 <b>A/W</b> A.No. 460/2020 <b>A/W</b>	Janak Chimanlal Dave Bhupesh Harishchandra Rathod Jatin Shah	Mr. Vikas Bengani, Advocate for the Appellants.	SEBI	Mr. Gaurav Joshi Advocate i/b. MDP & Partners	Admission/ Final Disposal	05.01.2021	<b>REMANDDISGORGEMENT</b>

	A.No. 469/2020 <b>A/W</b>	Jigar Praful Ghogari						
	A.No. 476/2020 <b>A/W</b>	Dilip kumar Pukhraj Jain						
	A.No. 477/2020 <b>A/W</b>	Kiran Bhiku Bhanaes						
	A.No. 478/2020 <b>A/W</b>	Kishan Balram Shigvan						
	A.No. 567/2020 <b>A/W</b>	Kiran Madhusudan Sheth						
	A.No. 554/2020	Hemant Sheth & Ors.						
<b>AT 11.47 A.M.</b>								
<b>5</b>	A.No. 482/2020 <b>A/W</b>	Rajendra Hukumchand Gupta	Mr. Harsh Kesharia, Advocate i/b Vikas Bengani	SEBI	Mr. Suraj Choudhary, Advocate i/b Vidhii Partners	Admission/ Final Disposal	29.01.2021	<b>SINGLEBUYTRADE</b>
	MA.No. 37/2021 (Exemption from filing certified copy) & A.No. 551/2020 <b>A/W</b>	Link Up Financial Consultants Pvt. Ltd.	Ms. Poonam D. Gadkari i/b Juris Matrix Partners LLP					
	A.No.552/2020	Glorius Vincom Pvt. Ltd.						
	MA.No. 83/2021(Exemption Application)& MA.No. 84/2021(Delay Application) & A.No. 73/2021	Anita Jajodia	Ms. Rinku Valanju, Advocate i/b R V Legal		Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission	08.02.2021	
<b>AT 11.49A.M.</b>								
<b>6</b>	166/2018 <b>A/W</b>	Prayag Infotech Hi-Rise Limited & Ors.	Ms. Aparna Wagle, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission/ Final		<b>NONCOMPLIANCE</b>

	485/2018	Prayag Infotech Hi-Rise Limited and Ors.				Disposal	25.01.2021	
<b>AT 11.50A.M.</b>								
7	MA.No. 565/2020(Exemption Application ) & A.No. 28/2021	Shreyas Dinesh Sharma	Mr. Viraj Parikh, Advocate i/b M/s. Regstreet Law Advisors	SEBI	Mr. Suraj Chaudhary, Advocate i/b MDP & Partners	Admission/ Final Disposal	15.01.2021	<b>SASTOPENOFFER</b>
<b>AT 11.52A.M.</b>								
8	RA.No. 21/2019 in A. No. 176/2018 <b>A/W</b>	J V Stock Broking Pvt. Ltd	Mr. Ankur Kumar, Advocate i/b EZY Laws	SEBI	Mr. Mihir Mody, Advocate i/b. K. Ashar & Co	RA Hearing	25.01.2021	<b>RAJVSPFL</b>
	A.No. 177/2018	SPFL Securities Ltd			Mr. Abhiraj Arora, Advocate			
	MA.No. 610/2019 in RA.No. 22/2019 in A.No 365/2017 <b>A/W</b>	JV Stock Broking Private Limited						
	A.No. 362/2017	SPFL Securities Limited						
<b>AT 12 NOON</b>								
9	RA. No. 03/2020 in A.No. 300/2019	Kishore Hegde	Ms. Adeeba Khan, Advocate	SEBI	Mr. Mihir Mody, Advocate i/b. K. Ashar & Co	RA Hearing	25.01.2021	<b>RAHEGDE</b>
<b>AT 12.10 P.M.</b>								
10	01/2018	Suzlon Energy Ltd. and Anr.	Mr. Joby Mathew, Advocate i/b. Joby Mathew & Associates	SEBI	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission/ Final Disposal	25.01.2021	<b>DISCLOSURELA</b>

<b>AT 12.30 P.M.</b>								
<b>11</b>	209/2018	M/s.Sanket Investments and Marketing Ltd. &Ors.	Ms. Aparna Wagle, Advocate – I/B Alliance Law	SEBI	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission/ Final Disposal	25.01.2021	<b>MPSREQUIREMENT</b>
<b>AT 12.40 P.M.</b>								
<b>12</b>	A.No. 376/2018	Tarunkumar Brahmbhatt & Anr.	Ms. Rinku Valanju, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission/ Final Disposal	01.02.2021	<b>AOBGIL</b>
<b>AT 12.50 P.M.</b>								
<b>13</b>	530 of 2019	Korp Securities Ltd.	Mr. Pandit Kasar, Advocate	SEBI	Mr. Ravishekhar Pandey, Advocate i/b. The Law Point	Admission/ Final Disposal	10.02.2021	<b>CODEOFCONDUCTPFUTP</b>
<b>AT 1.00 P.M</b>								
<b>14</b>	581 of 2019	Rupesh Kantilal Savla	Ms. Rashi Verma, Advocate i/b DMD Advocates	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission/ Final Disposal	09.02.2021	<b>MDUPSI</b>
<b>AT 1.20 P.M</b>								
<b>15</b>	MA.No. 15/2020 (Delay Application) & MA.No. 16/2020 (Interim Application) & IRDAI A.No. 11/2020	ATS Share Brokers Pvt. Ltd.	Mr. K. V. Subrahmanyam Burlagadda, Advocate	IRDAI	Mr. Shrinivas Bhawe, Advocate i/b Bhawe & Co. f	Admission/ Final Disposal	09.02.2021	<b>REJECTEDAPPLICATION</b>

